

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Friday THE 27th Day Of September 2024
COURT HALL NO 13 AT PRL BENCH, BENGALURU
at 10:30AM
BEFORE

THE HON'BLE JUSTICE SACHIN SHANKAR MAGADUM

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Adv for
Pet/Appl/Comp.

Adv for Resp.

(MATTER PERTAINS TO DHARWAD BENCH)

PRONOUNCEMENT OF ORDER

1	WP 86175/2013	(GM, RES)	SHREEVATSA SURESH HEGDE	M A HULYAL FOR R1 & R2 (VK NOT FILED) JAGADISH PATIL FOR R2 (VK NOT FILED) SANGRAM S KULKARNI FOR R3 AGA FOR R4
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